



311 CRM-M-25381-2023

**JAINARAYAN VS STATE OF HARYANA AND OTHERS**

**Present:** Mr. Deepak Vashishth, Advocate for the petitioner.

Mr. Sumit Jain, Addl. AG, Haryana.

Mr. Ravi Kamal Gupta, Advocate for CBI.

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Learned counsel for CBI submits that in compliance of the order passed by this Court on 13.12.2023, FIR has already been registered.

Learned State counsel seeks 03 weeks time, so as to file status report.

Adjourned to 04.04.2024.

**March 04, 2024**

sarita

**(DEEPAK GUPTA)  
JUDGE**